

Notes of the Registry

Order of the Tribunal

06.10.2004

Applicant by Shri S. Paul.

Respondents by Shri O.P. Namdeo.

CCP No. 39/2004 has been filed by the applicant in OA No. 378/1998 for non-compliance of the order of the Tribunal dated 31st July, 2003 passed in the aforesaid OA.

The learned counsel for the respondents ~~xxxxxx~~ ~~xxxxxx~~ has submitted a decision of the Hon'ble High Court of Madhya Pradesh, whereby the direction of the Tribunal dated 31st July, 2003 has been stayed. Hence, in view of the interim order passed by the Hon'ble High Court of Madhya Pradesh in WP No. 1873/2004, the learned counsel for the applicant seeks permission to withdraw this CCP. Permission is granted. Accordingly, this CCP is dismissed as withdrawn. Notices issued are discharged.

C✓ 12/10/04

(Madan Mohan)
JM

M
(M.P. Singh)
VC